

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 497 of 1995

Thursday this the 4th day of May, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR. S.P. BISWAS, ADMINISTRATIVE MEMBER

Omara Amma.J.  
Indira Vilasam, Pavalla,  
Puthusserimukku PO,  
Kallambalam,  
Thiruvananthapuram District  
(formerly working as Branch Post Master  
Thottakkad, Thiruvananthapuram) .... Applicant

(By Advocate Mr. G.Sasidharan Chempazhanthiyil)  
vs.

1. Senior Superintendent of Post Offices,  
North Division,  
Thiruvananthapuram.
2. Chief Postmaster General,  
Kerala Circle,  
Thiruvananthapuram. 33.
3. Director General,  
Postal Department,  
New Delhi.
4. Smt.S.Vanajakumari Amma,  
Branch Postmaster,  
Thottakkad, Attingal. .... Respondents

(By Advocate Mr. T.P.M.Ibrahim Khan, SCGSC  
for R1to3)

O R D E R

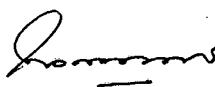
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a declaration that she has  
a right to be considered for appointment as Extra  
Departmental Branch Post Master, Thottakkad. There  
is a proposal to transfer the 4th respondent to that  
post.

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2. Standing Counsel submits that candidates will be called from the Employment Exchange for the resultant vacancy. We record the submission. No direction is called for in the application and it is accordingly disposed of. No costs.

Dated the 4th day of May, 1995.

  
S.P. BISWAS  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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